

No. DSJ/BLP/EC/13-21/Vol.III/2001-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 15th December, 2017.

OFFICE ORDER.

In pursuance of the instructions contained in Notification endorsement No. No. HHC/Admn.6 (20)/77-XVII- 27541-68, dated 10th November, 2017 of the Hon'ble High Court of Himachal Pradesh, the following days are hereby declared as "Local Holidays", for the Judicial Courts, functioning in this Civil and Sessions Division for the calendar year 2018 :

1. Courts functioning at Bilaspur.

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| i) Nalwari Fair | 23.03.2018. |
| ii) Karva Chauth | 27.10.2018. |

2. Courts functioning at Ghumarwin.

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| i) Lohri | 12.01.2018. |
| ii) Nalwari Fair | 09.04.2018. |

sdh
District & Sessions Judge,
Bilaspur, H.P.

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Endst.No.DSJ/BLP/EC/13-2/Vol-III/2001-

Dated Bilaspur, the 15th December, 2017.

Copy forwarded for information to:-

1. The Registrar General High Court of Himachal Pradesh, Shimla, H.P.
2. All the District & Sessions Judges in H.P. including Presidents, District Consumer Forum, Shimla/Mandi/Una/Kangra at Dharamshala and Presiding Judge, Labour Court Shimla/Kangra at Dharamshala.
3. The Director, H.P. Judicial Academy, Ghandal, P.O. Shakraha, Sub Tehsil Dhami, District Shimla, H.P.
4. The Member Secretary, H.P. State Legal Services Authority, SDA Complex, Kasumpti, Shimla – 171009.
5. The Additional District & Sessions Judge, Ghumarwin.
6. The Civil Judge (Sr. Div.)-cum-CJM, Bilaspur.
7. The Secretary, DLSA; Mandi & Bilaspur at Bilaspur.
8. The Civil Judge (Sr. Div.)-cum-ACJM, Ghumarwin.
9. The Civil Judge (Jr. Div.)-cum-JMIC, Bilaspur.
10. The Civil Judge (Jr. Div.)-cum-JMIC-II, Ghumarwin.
11. The Civil Judge (Jr. Div.)-cum-JMIC-III, Ghumarwin.
12. The Mobile Traffic Magistrate, Hamirpur & Bilaspur at Hamirpur.
13. The Deputy Commissioner, Bilaspur, H.P.
14. The Superintendent of Police, Bilaspur, H.P.
15. The District Attorney-cum-Public Prosecutor, Bilaspur.
16. The Presidents, District Bar Association, Bilaspur/Bar Association Ghumarwin.
17. The Reader Grade-I of this office.
18. The System Assistant of this office with the direction to upload the same on the website of this Division for information of all concerned.
19. Guard file.

sdh
District & Sessions Judge,
Bilaspur, H.P.